

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

**Subject: Surrender of Certificate/s of Enrolment as an Advocate**

**NOTIFICATION**

NO: 1269 of 2023 RG/LP

Dated: 21-6-2023

It is hereby notified that the below mentioned applicants have surrendered their Certificate/s of Enrolment as an Advocate, therefore the same are kept in abeyance/suspended with effect from the date/s shown against each:-

S.NO	Name & Address	Certificate of Enrolment No. & Date	Date of Surrender
1	Shri Khursheed-Ul-Islam S/O Hussam-Ud-Din R/O Jalalabad Sopore Kashmir	JK-83-A/98 22-06-1998	02.06.2023
2	Shri Fayaz Ahmad Qurashi S/O Ab. Majid R/O Kandi Karnah, District Kupwara	1114/06 13.09.2006	09.06.2023
3	Shri Mudasir Bashir S/O Bashir Ahmad Mandloo R/O Model Town (B) Sopore Baramulla	JK-266/08 18.10.2008	30.05.2023

**By Order**

*(Signature)*  
**(Mohammad Yasin Beigh)**  
Registrar (Admn.)

No: 31299-310/R4/LP

Dated: 21-6-2023

**Copy to the: -**

1. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
2. Principal District & Sessions Judge, Baramulla/Kupwara/Srinagar.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Srinagar.
5. President, District Bar Association Baramulla/Kupwara.  
...for information.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court
8. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same
9. Shri Khursheed-Ul-Islam S/O Hussam-Ud-Din R/O Jalalabad Sopore Kashmir A/P Bemina Srinagar.
10. Shri Fayaz Ahmad Qurashi S/O Ab. Majid R/O Kandi Karnah, District Kupwara A/P Habak Srinagar.
11. Shri Mudasir Bashir S/O Bashir Ahmad Mandloo R/O Model Town (B) Sopore Baramulla.

*(Signature)*  
**Registrar (Admn.)**